N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Shri Deepak S. Dhumal,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civ il and Criminal work on the Appellate Side on all declared holidays for the period commencing from 03 January, 2022 to 30 June, 2022 or until further orders.

The residential address and contact number of **Shri Deepak S. Dhumal**, is as under :-

Shri Deepak S. Dhumal,
R/o. :- 101, 1st Floor, 'A' Wing,
Tarabai Sankul, Katrap,
Badlapur (E),
Dist. Thane – 421 503.

Mobile No. :- 9422668065

Ms. Bharati Bhore, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Shri Deepak S. Dhumal** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 03 January, 2022 to 30 June, 2022 or until further orders.

...2/-

The residential address and contact number of **Ms. Bharati Bhore,** is as under :-

Ms. Bharati Bhore
R/o. : Add. : 6/446,
Abhyudaya Nagar,
Kala Chowki, Cotton Green,
Mumbai - 400 033.

Mobile No. :- 9820718021

High Court, Appellate Side } BY ORDER
}
}
} Sd/-
Bombay, 3rd January, 2022 } (D. S. Deshmukh)
Registrar (Judicial-II)